

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No233
CP/6(AHM)2021

Proceedings under Section 241-242

IN THE MATTER OF:

Subhash Chandanmal Jain

.....Applicant

V/s

Maniratna Ornaments(India) Pvt Ltd & Ors

.....Respondent

Order delivered on ..19/07/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)

Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Advocate, Mr. Masoom K Shah.

For the Respondent : PCS, Mr. Vinit Nagar.

ORDER

Pleadings are complete.

List before the Regular Bench on 19.10.2022.

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**KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**